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<th>आयोजना</th>
<th>आयोजना-प्रिंग</th>
<th>आयोजना</th>
<th>आयोजना-प्रिंग</th>
<th>आयोजना</th>
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<th>Administration of Justice (Major Head)</th>
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<td>उच्चतम न्यायालय 0.101</td>
<td>Supreme Court (Minor Head) (Charged)</td>
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<td>कर्मचारी योगदान</td>
<td>Establishment</td>
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| जोड़ | उच्चतम न्यायालय (भारत) Total—Supreme Court | 0 | 2470000 | 2470000 |
## II. SUPREME COURT OF INDIA

<table>
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### Grades and Salaries

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<th>Grade</th>
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<tr>
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<tr>
<td>B-Salary</td>
<td>Rs. 90,000 (Fixed)</td>
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<td>Chief Justice of India</td>
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<tr>
<td>Level-15</td>
<td>Hon'ble Judge</td>
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<tr>
<td>Level-14</td>
<td>Registrar</td>
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<td>Level-12</td>
<td>Director Libraries</td>
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### Additional Positions

- Assistant Registrars, Principal
- Private Secretary to
- Hon'ble the Chief Justice
- of India, Assistant Editors,
- Assistant Registrar-cum-PS
- Chief Librarian
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<th>Category</th>
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<table>
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<th>Revised</th>
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<td>Strength as on 1st March, 2017</td>
<td>Estimated Strength</td>
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<td>2017-18</td>
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<td>Total in post held</td>
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Summary of Object-Headwise aggregate of the total provision under
SUPREME COURT OF INDIA

<table>
<thead>
<tr>
<th>वास्तविक</th>
<th>बजट अनुमान</th>
<th>संशोधित अनुमान</th>
<th>बजट अनुमान</th>
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<td>Budget Estimates, Revised Estimates,</td>
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<td>व्ययोजना-भिन्न</td>
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<td>— 57434 — 50000 — 60000</td>
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<td>— 7656 — 7000 — 10000</td>
<td>— 1710200 — 1898800 — 2420000</td>
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